

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-135**  
479/252/ND/2020

**IN THE MATTER OF:**

MIDWEST BIOFUEL INDIA PRIVATE LIMITED

Vs.

Registrar of Companies NCT of Delhi & Haryana

....APPELLANT

....RESPONDENT

**SECTION**

U/s 252

**Order delivered on 19.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :


For the Respondent :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.03.2021.

  
(Madhu Narula)  
Court Officer